

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 124
CA(CAA)03/ND/2020**

Under Section: 230-232

In the matter of:

Priyavrat Infrastructure Pvt. Ltd. And Mehul Finvest Pvt. Ltd.
....Applicant

Order delivered on 10.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent :

ORDER

Due to Special Bench holding, there is paucity of time.

Matter be listed before the Regular Division Bench on
07.02.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh